

ITEM NO.36

COURT NO.9

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**Petition for Special Leave to Appeal (C) No.10758/2025**

[Arising out of impugned final judgment and order dated 11-09-2024 in WP No. 3893/2024 passed by the High Court of Judicature at Bombay]

**A A ESTATES PRIVATE LIMITED & ANR.**

**Petitioner(s)**

**VERSUS**

**KHER NAGAR SUKHSADAN CO OPERATIVE  
HOUSING SOCIETY LTD & ORS.**

**Respondent(s)**

**IA No. 84276/2025 - CONDONATION OF DELAY IN FILING  
IA No. 84272/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS, IA No. 84273/2025 - EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT, IA No. 84279/2025 - EXEMPTION FROM FILING O.T.**

**Date : 15-07-2025 This matter was called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN**

**For Petitioner(s) : Mr. Dhruv Mehta, Sr. Adv.  
Mr. Vipin Kumar Jai, AOR  
Mr. Kartikeya Sharma, Adv.**

**For Respondent(s) :Mr. Navin Pahwa, Sr. Adv.  
Mr. Rohan Talwar, Adv.  
Mr. Anshuman Srivastava, AOR  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.**

Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Chirag M. Shroff, AOR  
Mrs. Mahima C Shroff, Adv.  
Mr. Dhananjay Kataria, Adv.

Mrs. Suchitra Atul Chitale, AOR  
Mr. Madhav Chitale, Adv.  
Mr. Shauryapratapsinh Barhat, Adv.  
Mr. Nirbhay Singh, Adv.  
Ms. Jayati Chitale, Adv.

Mr. Shashwat Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed for, list the matter in the week commencing from  
28-07-2025.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)